(b) if so, what action Government have taken or propose to take against those persons?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI MAL-LIKARAJUN): (a) On 19-7-81, Dr. Mahipat Mehta, M.P., alongwith three others approached Ticket Collector's Office. Palambur to enquire about their reservation and running of trains. Not being satisfied with their reply and on hearing sarcastic remarks, Dr. mehta got enraged and slapped a Ticket Collector who retaliated by hitting him on his face.

(b) The two ticket Collectors involved in the incident tendered apology to the satisfaction of Dr. Mehta. The Railway Administration also in a letter to Dr. Mehta regretted for the unpleasant incident assuring him of suitable disciplinary action against the staff involved. In reply Dr. Mehta advised the railway that the matter should be treated as closed from his side in view of the apology tendered by the staff. Despite this the Ticket Collector who assaulted Dr. Mehta has been placed under suspension. Disciplinary action for major penality has been initiated against the two Ticket Collectors involved in the incident

Railway Service Commission in Doldrum

## 3071. SHRI V. VENKA: SHRI V. GOPALSAMY

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government's attention has been drawn to the news published in 'Current' of July 4, 1981 under the caption "Railway Servica: Commission in doldrum"; and
- (b) if so, what action Government have taken or propose to take against the concerned officials?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND DE THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI MALLA-KARJUN): (a) Yes.

to Questions

(b) The matter is under investigation.

Railways Flout Courts Orders

## 3072. SHRI V. VIENKA: SHRI V. GOPALSAMY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether Government's attention has been drawn to the news item which appeared in the Blits. dated the 16th May, 1981, under caption "Railways flout court orders."
- (b) if so, what are the details in this regard?

THE DEPUTY MINISTER IN THE AND MINISTRY OF RAILWAYS IN THE DEPARTMENT OF PARLIA-MENTARY AFFAIRS (SHRI MALLI-KARJUN): (a) and (b) Information is being collected and will be laid on the Table of the Sabha.

Probe into the functioning of JNU

3073. SHRI V. GOPALSAMY: WILL the Minister of **IDUCATION** pleased to state:

- (a) whether some Members of Parliament have addressed the President of India making certain allegations against the Registrar, JNU and demanding a visitorial probe into the affairs of the Universtiy;
- (b) if so, what action Government propose to take on this demand; and
- (c) whether Government to conduct a CBI inquiry into the allegations against Registrar, JNU?
- MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI